

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5126/2007

(From the judgement and order dated 05/06/2007 in BA No. 11419/2007 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

BRIJ NANDAN JAISWAL

Petitioner(s)

VERSUS

MUNNA @ MUNNA JAISWAL & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 18/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr.Pramod Kumar Yadav, Adv.

Mr.S.P.Sharma, Adv.

Mr.Narendra Verma, Adv.

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mr. Shiva Pujan Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.

List on 19.12.2008 for orders.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master